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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 49/252/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017**

Name of the Company: Unati Devcom Pvt Ltd  
(Sameer Khan)  
V/s.  
Registrar of Companies, Gwalior.

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	JIGARKUMAR THAKKAR - PCS			
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**ORDER**


Learned PCS Mr. Jigarkumar Thakkar present for Appellant. None present for ROC.

Appellant is directed to issue notice of date of hearing along with copy of this order and copy of application on ROC and shall file proof of service.

Appellant filed copies of bank accounts statements.

Appellant is directed to file last Financial Year Income Tax return and affidavit of the appellant regarding the status of the bank accounts of the company and status of the Directors of the company.

List the matter on 30.11.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 09th day of November, 2017.